National Company Law Tribunal

Allahabad Bench

CPNO. 29/ALD/2017.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 23.11.2017**

NAME OF THE COMPANY: Shree BG Ayund Bhavan Put Lysroc section of the companies act/1 & B code: 252(3) of the Coronpanies Ad 2013.

SI. NO.

Designation

1. Ankit Kr. Singh PCS 2. KULDEEP SINGIH STA

Pehdiner Away A.L. K. Right

CP No.39/ALD/2017

Sh. Ankit Kumar Singh PCS for petitioner company. Sh. Kuldeep Singh, Authorized Representative for the OL.

The petitioner submits a supplementary affidavit declaring that the petitioner company is not coming under the purview of the Shell Company. Hence, there is no embargo for restoration of its name in the Register of ROC Kanpur. The OL is not present today. Hence, the case is adjourned for the argument on 20th December, 2017.

Dated:23.11.2017

Typed by: MD. Zaid (Stenographer) H.P. Cnaturvedi,